

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO.3115  
TO BE ANSWERED ON 27<sup>TH</sup> MARCH, 2025**

**PARTNERSHIP WITH APNA**

**3115. SHRI DHANANJAY BHIMRAO MAHADIK:**

**SHRI BRIJ LAL:**

**SHRI RYAGA KRISHNAIAH:**

**SMT. MAYA NAROLIYA:**

**DR. BHIM SINGH:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details on the projected job opportunities created through the partnership with APNA;**
- (b) the specific steps are being taken to ensure that women and persons with disabilities benefit equally from the job openings;**
- (c) whether APNA have access to the entire National Career Service (NCS) candidate database; and**
- (d) if so, the safeguards are in place for data security?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (d) The Ministry of Labour & Employment (MoLE) has signed an MoU with APNA, one of India's leading job recruitment platforms to further enhance employment prospects for job seekers. Job seekers on NCS will gain more employment options across metro and non-metro cities. This partnership will bring over 10 lakh job opportunities annually to the National Career Service (NCS) Portal, strengthening domestic employment avenues. This initiative aligns with NCS's mission to create a dynamic, inclusive job ecosystem, helping job seekers from all backgrounds find suitable opportunities. It will further promote equal opportunities for all including women and persons with disabilities, ensuring a fair recruitment process.**

**APNA and other MoU partners will be able to access the data of candidates who have applied and also those who have not applied but are eligible for that post. National Career Services has implemented necessary measures to ensure that the data security is in compliance with MeITY guidelines.**